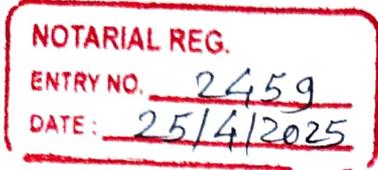


**BEFORE HONOUR'BLE NATIONAL GREEN TRIBUNAL,  
WESTERN ZONE BENCH(WZ), PUNE.**



**ORIGINAL APPLICATION NO. 20/2025  
(EARLIER OA NO. 56/2025 (PB))**

SOU MOTU APPLICATION

.....APPLICANT

//VERSUS //

Directorate of Industrial Safety  
& Health ,Maharashtra State  
And 5 others .....

.... RESPONDENTS

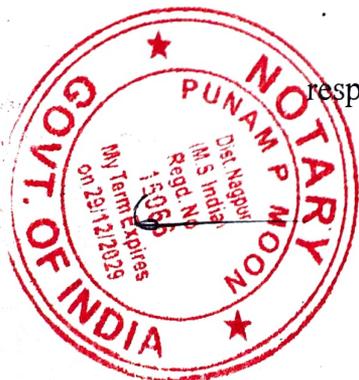
**AFFIDAVIT IN REPLY BY RESPONDENT NO.5  
MUNITIONS INDIA LIMITED**

**RESPONDENT NO. 5:-MUNITIONS INDIA LIMITED,**

THROUGH ITS CHAIRMAN AND MANAGING DIRECTOR,  
AMMUNITION FACTORY KHADKI, PUNE-411003,  
MAHARASHTRA.

**MOST RESPECTFULLY SUBMITS**

The above named Respondent Nos.5 most humbly and  
respectfully begs to submit as under:-



1. That I , Ramesh Kumar Yadav Age 45 years, working as the Joint General Manager do hereby solemnly affirm and declare as under:
  
2. That I am well conversant with the facts of the case to the extent of the official record of the case. I am filing this Reply Affidavit I am authorized on behalf of the Respondent Nos.5 to file the affidavit /reply and defend the interest of the Respondent Nos.5. I am filing this reply affidavit limited to the issues raised in this Application.
  
3. It is humbly submitted that at the out-set it is submitted that all adverse allegations which are not specifically traversed may not be taken to have been admitted as though they have specifically traversed and denied. The allegations which are not specifically denied may not be taken to have been admitted.
  
4. It is respectfully submitted that without prejudice to what has been stated herein above the answering Respondent Nos.5 is filing its Reply to the notice issued by the Hon'ble Tribunal . The



Answering Respondent Nos.5 reserves their right to file further submissions if so required or directed by this Hon'ble Tribunal .

5. The matter is based on the news item published in News papers. The cognizance of the same has been taken by the Hon'ble Principal Bench of Hon'ble Green Tribunal and then the matter has been transferred to the Western Zone Bench, Pune vide order, Dated: 03-02-2025. As directed by the Hon'ble Principal Bench of Hon'ble Green Tribunal, the Respondent No. 5 has is filing the reply Affidavit for submission in National Green Tribunal, Western Zone Bench, Pune.

6. The answering Respondent most humbly submits that the unit in which accident happened is one of the units which come under Munitions India Limited, Pune. The unit named Ordnance Factory Bhandara is a pioneer in explosive and chemical groups and pays strong emphasis on safety protocols and procedures related to hazardous materials. It was very unfortunate that an accident happened in one of its manufacturing plant "Low Temperature Plastic Explosive Building No.PE-23" on 24<sup>th</sup> January'2025. As



the name suggest the building is utilised to manufacture Low Temperature Plastic Explosive, exclusively used by Indian army.

7. The accident happened in Bldg. No. PE-23 caused severe damage to building by collapsing it, which resulted in subsequent trapping of thirteen persons who were in the building. The accident caused, resulting into death of eight injured employees including a Trade Apprentice on the same fateful day. Further, out of five injured persons, one employee later died in hospital. It has to be informed that the accident and its effects were limited to the place of accident only and there is no effect on environment. It is categorically submitted that there is no reported air pollution, water pollution or hazardous waste or damage to environment OR substantial question related to environment resulting in damage and/or pollution of soil, flora, fauna, discharge of untreated effluent or air emissions from it, natural stream etc. To comply the environment protection Act, MPCB authorities has granting Consent Order to operate since last 15-20 years and recent Consent Order to Operate is valid upto 31.10.2029.



8. The Answering Respondent states that there was no damage to the environment due to the unfortunate incident. The damage to property was within the factory premises. No claim has been received for any other damage from any outside agency, person and authority on grounds of damage to environment. The employees deployed have been already compensated as per The Workmen's Compensation Act'1923.

9. All workers deployed/working in the Building were factory employees except two Trade Apprentices, who were taking on job training in the section. All factory employees have been paid compensation as per the "The Workmen Compensation Act '1923", after following due process of law. Further, each deceased employee has been paid Ex-gratia amount of Rupees Twenty Five Lakh each. In addition to this Munitions India Limited, Pune has also paid Financial Assistance of Rupees Twenty Five Lakh to each and every deceased in the case. Deceased Trade Apprentice has also got financial assistance of Rupees Twenty Five Lakh from MIL Account in addition to compensation as per The Workmen's Compensation Act'1923. Further, complete treatment, travelling



and other expenses of all injured in the accident has been taken due care of. Further, ex-gratia amount of Rupees One Lakh each has been paid to the injured persons in accident and additional amount of Rupees One Lakh Eighty Five Thousand has been paid to each individual as Financial Assistance from factory employee's contribution. At present, one family member of deceased Trade Apprentice has been issued offer of appointment on compassionate ground. In continuation, to above dependents of five deceased employees including a Trade Apprentice have also got appointment on compassionate ground. Other relevant cases of compassionate appointment related to deceased employees, are in active process and will be appointed in due course of time.

10. Apart from above, Office of the Principal Controller of Defence Accounts(Pensions), Prayagraj has also issued Pension Payment Order in r/o dependant of deceased employees. Department has taken due care to fulfil all laid down parameters of Government rules and also given all compensatory benefits, as per law laid down in judgement issued in *Sarla Verma case* and *Pranay Sethi case*.



Details are given as under:-

Sr. No	Name of Deceased Employees	Name of Pensioner	Relation	PPO Number	EOP Family Pension Amount (in Rupees)
1	C.W. GOSWAMI	SNEHALATA C. GOSWAMI	Spouse	807202500788	38,460/-
2	A.B. NAGDEVE	MAMTA A. NAGDEVE	Spouse	807202500791	35,160/-
3	M.A. MESHAM	VAISHALI M. MESHAM	Spouse	807202500787	35,160/-
4	D.P. RANGARI	RAKHI D. RANGARI	Spouse	707202500049	18,000/-
5	L.B. KELWADE	ROSHANI L. KELWADE	Spouse	701202500048	18,000/-
6	A.G. CHAURASIA	VIBHA A. CHAURASIA	Spouse	707202500050	18,000/-
7	S.R. KAREMORE	ROSHANI S. KAREMORE	Spouse	707202500047	18,000/-
8	J.A. BANERJEE	JAYA JAYDEEP BANERJEE	Spouse	807202500832	33,120/-

11. Following is the chart which depicts the Compensation paid by answering respondent:-

A) Compensation, Ex-Gratia and Financial Assistance paid to deceased

08 Employees and 01 Trade Apprentice



Sr. No	Name of Deceased Employees & TA Late S/Shri	Design.	Per No./ FS No.	Age	Date of Death	# Amount as per Employees Compensation Act - 1923.	Ex-Gratia Amount Paid (in Rupees)	Fin. Asstt. Paid FROM MIL A/C (in Rupees)
1	C.W. GOSWAMI	JWM	872773	59	24.01.2025	Rs.9,07,875/-	25,00,000/-	25,00,000/-
2	A.B. NAGDEVE	CM/T	873130	51	24.01.2025	Rs.11,22,525/ -	25,00,000/-	25,00,000/-
3	M.A. MESHAM	CM/T	873074	53	24.01.2025	Rs.10,70,100/ -	25,00,000/-	25,00,000/-
4	D.P. RANGARI	DBW/HS-II	6873	43	24.01.2025	Rs.13,16,550/ -	25,00,000/-	25,00,000/-
5	L.B. KELWADE	Examiner/ HS-II	7171	43	24.01.2025	Rs.13,16,550/ -	25,00,000/-	25,00,000/-
6	A.G. CHAURASIA	DBW/SK	7282	37	24.01.2025	Rs.14,41,050/ -	25,00,000/-	25,00,000/-
7	S.R. KAREMORE	DBW/SK	7263	36	24.01.2025	Rs.14,59,800/ -	25,00,000/-	25,00,000/-
8	A.H. BARAI	Trade Apprentice	10118	19	24.01.2025	Rs.6,75,660/-	--	25,00,000/-
9	J.A. BANERJEE	Fitter Genl. /MCM	5534	48	28.02.2025	Rs.11,98,500/ -	25,00,000/-	25,00,000/-

# Amount of Compensation in respect of Employees

Compensation Act -1923 are deposited in Labour Court, Bhandara.



**B) Ex-Gratia and Financial Assistance paid to injured 03 Employees and**

**01 Trade Apprentice**

Sr. NO.	Name	Designation	F.S. No.	Ex-Gratia Amount paid (in Rupees)	Fin. Asstt. From O.F. Bhandara From URMC Fund	Fin. Asstt. From O.F. Bhandara Employees (in Rupees)
1.	R. D.Badwaik	DBW/SK	7272	1,00,000/-	--	1,85,000/-
2.	N. K. Wanjari	Fitter Genl.	5660	1,00,000/-	--	1,85,000/-
3.	S.J. Raut	DBW/MC	5762	1,00,000/-	--	1,85,000/-
4.	S.K. Yadav	Trade Apprentice	10115	--	1,00,000/-	1,85,000/-

Medical treatment cost of the all injured employees/TA is being borne by O.F. Bhandara

12. It is submitted that Ordnance Factory Bhandara prioritizes safety through a comprehensive approach, including employee training, safety devices, job selection, personal protective equipment and adherence to statutory requirements aiming for a zero accident and zero harm policy. For strict adherence of safety



norms in the explosive manufacturing process, factory is conducting 02 layer Safety Audit in intra MIL and one outer agency Centre for Fire Explosive and Environment Safety (CFEES) under MoD Gov. of India on regular scheduled intervals. Despite comprehensive review of all safety protocols and practices, the unforeseen accident has happened. A committee has been formed to investigate the blast and in findings, no adverse comments against the unit have been reported.

13. *In light of these facts and submissions the respondent no.5 has acted in accordance with law and provided Compensation to the Victims in view of the Judgement of Apex Court in Sarla Verma.*

Place: Nagpur

Date: 25-04-2025.

  
Deponent

Respondent No. 5

रमेश कुमार यादव /R.K. YADAV  
संयुक्त महाप्रबंधक/JT. GENERAL MANAGER  
कार्यालय प्रधान/HEAD OF OFFICE  
कृते मुख्य महाप्रबंधक  
FOR CHIEF GENERAL MANAGER,  
आयुध निर्माणी भंडारा  
ORDNANCE FACTORY BHANDARA



**SOLEMN AFFIRMATION**

I, **Ramesh Kumar Yadav** Age 45 years, working as the **Joint General Manager**, Ordnance Factory Bhandara, R/o. Quarter No. D-1/1, Ordnance Factory Estate, Jawaharanagar-441906 Bhandara, The Respondent No 5 do hereby take oath and state on Solemn affirmation that the above contents of the affidavit from 1 to 13 are drafted by my counsel as per my instructions and the same are read over and explained to me in vernacular. The same are true and correct to knowledge, information and official record, belief and drafted by my counsel as per my instruction provided by me from official record.

Hence signed and verified by me on this 25<sup>th</sup> day of April .  
2025 at Nagpur.



**DEPONENT**

**I know and identify the Deponent.**

*MR Chandeeke*  
**Advocate**

रमेश कुमार यादव /R.K. YADAV  
संयुक्त महाप्रबंधक/JT. GENERAL MANAGER  
कार्यालय प्रधान/HEAD OF OFFICE  
कृते मुख्य महाप्रबंधक  
FOR CHIEF GENERAL MANAGER,  
आयुध निर्माणी भंडारा  
ORDNANCE FACTORY BHANDARA





SWORN/solemnly AFFIRMED  
BY Ramesh Kumar Yadav

WHO IS PERSONALLY/KNOWN  
TO ME /IDENTIFIED BY M. R. Chendurkar (Adv)

BEFORE ME THIS THE 25<sup>th</sup>  
DAY OF April/2025 AT NAGPUR

Punam

PUNAM P. MOON  
NOTARY  
NAGPUR DIST. (M.S.) INDIA





## OFFICE OF THE PRINCIPAL CONTROLLER OF DEFENCE ACCOUNTS (PENSIONS), PRAYAGRAJ

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PPO DETAILS			
PPO NUMBER	807202500788		
GPF/PRAN NUMBER		DEATH WHILE IN SERVICE	
POST LAST HELD	1196043	DATE OF JOINING	28-AUG-1989
NAME	JUNIOR WORKS MANAGER (TECHNICAL)	DATE OF DEATH	24-JAN-2025
ORGANIZATION	CHANDRASHEKHAR WASUDEO GOSWAMI	NET QUALIFYING SERVICE	35/04/27
	ORDNANCE FACTORIES BOARD	HOO	DOO FU AMBAJHARI

PERSONAL DETAILS	
DATE OF BIRTH	27-MAY-1965
AADHAAR NUMBER	
NATIONALITY	INDIAN

PAY DETAILS	
LEVEL IN PAY MATRIX	L07 (44900-142400)
LAST EMOLUMENTS DRAWN	₹ 64,100
PAY IN PAY MATRIX	₹ 64,100
DEARNESS ALLOWANCE (FOR GRATUITY)%	53.0

CASUALTY DETAILS	
NATURE OF CASUALTY	DEATH
CATEGORY OF DEATH	B
CAUSE OF DEATH	

FAMILY DETAILS					
NAME OF DEPENDENT	RELATION	MARITAL STATUS	DATE OF BIRTH	ELIGIBLE FOR PENSION	IS HANDICAPPED
SNEHALATA CHANDRASHEKHAR GOSWAMI	SPOUSE	MARRIED	30-OCT-1967	Y	N
SOURABH CHANDRASHEKHAR GOSWAMI	SON	MARRIED	21-OCT-1992	NA	N
ANKUR CHANDRASHEKHAR GOSWAMI	SON	UNMARRIED	20-MAY-1994	NA	N

LUMP SUM ENTITLEMENTS		
PAYABLES	DEDUCTIONS	
DEATH GRATUITY	₹ 25,00,000	
NET LUMP SUM AMOUNT PAYABLE : ₹ 25,00,000 (TWENTY FIVE LAKH RUPEES ONLY)		

BENEFICIARY DETAILS			
PENSIONER NAME SNEHALATA CHANDRASHEKHAR GOSWAMI			
BANK NAME	STATE BANK OF INDIA	IFSC CODE	SBIN0002156
BANK ADDRESS	JAWAHARNAGAR ORDINANCE FACTORY	ACCOUNT NUMBER	36457791552
AADHAAR NUMBER	XXXXXXXX7704	PAN	XXXXXX864L
MOBILE NUMBER	8149106495	E-MAIL ID	ANKURGOSWAMI94@GMAIL.COM

CURRENT PENSIONARY ENTITLEMENTS	
TYPE OF PENSION	EOP FAMILY PENSION

LUMP SUM ENTITLEMENTS		
PAYABLES	DEDUCTIONS	
DEATH GRATUITY	₹ 25,00,000	
TOTAL: ₹ 25,00,000	TOTAL: ₹ 0	
NET LUMP SUM AMOUNT PAYABLE: ₹ 25,00,000 (TWENTY FIVE LAKH RUPEES ONLY)		

RECURRING PAYMENTS	
ELEMENT PAYABLE	PERIOD OF GRANT
EOP FAMILY PENSION ₹ 38,460 (THIRTY EIGHT THOUSAND FOUR HUNDRED SIXTY RUPEES ONLY)	WITH EFFECT FROM 25-JAN-2025 TILL REMARRIAGE OR DEATH WHICHEVER IS EARLIER.

Note: FMA has not been sanctioned as per option exercised.

Note: This document is for record of pensioner only and does not serve as authority for payment at any Pension Disbursing Agency. Payment of pension will be done centrally by SPARSH.

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OFFICE OF THE PRINCIPAL CONTROLLER OF DEFENCE ACCOUNTS (PENSIONS), PRAYAGRAJ

PPO DETAILS					
PPO NUMBER	807202500791				
<b>DEATH WHILE IN SERVICE</b>					
GPF/PRAN NUMBER	1317147	DATE OF JOINING	02-APR-2001		
POST LAST HELD	CHARGEMAN (TECHNICAL)	DATE OF DEATH	24-JAN-2025		
NAME	AJAYKUMAR BHAJANDAS NAGDEVE	NET QUALIFYING SERVICE	23/09/14		
ORGANIZATION	ORDNANCE FACTORIES BOARD	HOO	DOO FU AMBAJHARI		
<b>PERSONAL DETAILS</b>					
DATE OF BIRTH	07-AUG-1973	NATIONALITY	INDIAN		
AADHAAR NUMBER					
<b>PAY DETAILS</b>					
LEVEL IN PAY MATRIX	L06 (35400-112400)	PAY IN PAY MATRIX	₹ 58,600		
LAST EMOLUMENTS DRAWN	₹ 58,600	DEARNESS ALLOWANCE (FOR GRATUITY)%	53.0		
<b>CASUALTY DETAILS</b>					
NATURE OF CASUALTY	DEATH				
CATEGORY OF DEATH	B				
CAUSE OF DEATH					
<b>FAMILY DETAILS</b>					
NAME OF DEPENDENT	RELATION	MARITAL STATUS	DATE OF BIRTH	ELIGIBLE FOR PENSION	IS HANDICAPPED
MAMTA AJAYKUMAR NAGDEVE	SPOUSE	MARRIED	13-FEB-1978	Y	N
NANDINI AJAYKUMAR NAGDEVE	DAUGHTER	UNMARRIED	07-MAR-2000	NA	N
SATYAM AJAYKUMAR NAGDEVE	SON	UNMARRIED	09-JUL-2001	NA	N
<b>LUMP SUM ENTITLEMENTS</b>					
PAYABLES			DEDUCTIONS		
DEATH GRATUITY	₹ 21,51,792				
NET LUMP SUM AMOUNT PAYABLE : ₹ 21,51,792 (TWENTY ONE LAKH FIFTY ONE THOUSAND SEVEN HUNDRED NINETY TWO RUPEES ONLY)					
<b>BENEFICIARY DETAILS</b>					
PENSIONER NAME	MAMTA AJAYKUMAR NAGDEVE				
BANK NAME	STATE BANK OF INDIA	IFSC CODE	SBIN0002156		
BANK ADDRESS	JAWAHARNAGAR ORDINANCE FACTORY	ACCOUNT NUMBER	32654121978		
AADHAAR NUMBER	XXXXXXXX3462	PAN	XXXXXX647K		
MOBILE NUMBER	7410173682	E-MAIL ID	NAGDEVESATYAM09@GMAIL.COM		
<b>CURRENT PENSIONARY ENTITLEMENTS</b>					
TYPE OF PENSION	EOP FAMILY PENSION				
<b>LUMP SUM ENTITLEMENTS</b>					
PAYABLES			DEDUCTIONS		
DEATH GRATUITY	₹ 21,51,792				
TOTAL: ₹ 21,51,792			TOTAL: ₹ 0		
NET LUMP SUM AMOUNT PAYABLE : ₹ 21,51,792 (TWENTY ONE LAKH FIFTY ONE THOUSAND SEVEN HUNDRED NINETY TWO RUPEES ONLY)					
<b>RECURRING PAYMENTS</b>					
ELEMENT PAYABLE			PERIOD OF GRANT		
EOP FAMILY PENSION	₹ 35,160 (THIRTY FIVE THOUSAND ONE HUNDRED SIXTY RUPEES ONLY)		WITH EFFECT FROM 25-JAN-2025 TILL REMARRIAGE OR DEATH WHICHEVER IS EARLIER.		
Note: FMA has not been sanctioned as per option exercised.					
Note: This document is for record of pensioner only and does not serve as authority for payment at any Pension Disbursing Agency. Payment of pension will be done centrally by SPARSH.					
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## OFFICE OF THE PRINCIPAL CONTROLLER OF DEFENCE ACCOUNTS (PENSIONS), PRAYAGRAJ

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## PPO DETAILS

PPO NUMBER	807202500787		
DEATH WHILE IN SERVICE			
GPF/PRAN NUMBER	1317151	DATE OF JOINING	02-APR-2001
POST LAST HELD	CHARGEMAN (TECHNICAL)	DATE OF DEATH	24-JAN-2025
NAME	MANOJ ANANDRAO MESHAM	NET QUALIFYING SERVICE	22/01/00
ORGANIZATION	ORDNANCE FACTORIES BOARD	HOO	DOO FU AMBAJHARI
PERSONAL DETAILS			
DATE OF BIRTH	22-DEC-1984	NATIONALITY	INDIAN
AADHAAR NUMBER			
PAY DETAILS			
LEVEL IN PAY MATRIX	L06 (35400-112400)	PAY IN PAY MATRIX	₹ 58,600
LAST EMOLUMENTS DRAWN	₹ 58,600	DEARNESS ALLOWANCE (FOR GRATUITY)%	53.0
CASUALTY DETAILS			
NATURE OF CASUALTY	DEATH		
CATEGORY OF DEATH	B		
CAUSE OF DEATH			

## FAMILY DETAILS

NAME OF DEPENDENT	RELATION	MARITAL STATUS	DATE OF BIRTH	ELIGIBLE FOR PENSION	IS HANDICAPPED
VAISHALI MAONJ MESHAM	SPOUSE	MARRIED	27-MAY-1978	Y	N
AMAN MANOJ MESHAM	SON	UNMARRIED	17-JUN-2003	NA	N
PRATHANA MANOJ MESHAM	DAUGHTER	UNMARRIED	16-NOV-2007	NA	N

## LUMP SUM ENTITLEMENTS

PAYABLES	DEDUCTIONS
DEATH GRATUITY	
₹ 19,72,476	
NET LUMP SUM AMOUNT PAYABLE : ₹ 19,72,476 (NINETEEN LAKH SEVENTY TWO THOUSAND FOUR HUNDRED SEVENTY SIX RUPEES ONLY)	

## BENEFICIARY DETAILS

PENSIONER NAME VAISHALI MAONJ MESHAM			
BANK NAME	STATE BANK OF INDIA	IFSC CODE	SBIN0013529
BANK ADDRESS	MISKIN TANK GARDEN ROAD BHANDARA	ACCOUNT NUMBER	43757805563
AADHAAR NUMBER	XXXXXXXX7361	PAN	XXXXXX377J
MOBILE NUMBER	9423412820	E-MAIL ID	

## CURRENT PENSIONARY ENTITLEMENTS

TYPE OF PENSION EOP FAMILY PENSION

## LUMP SUM ENTITLEMENTS

PAYABLES	DEDUCTIONS
DEATH GRATUITY	
₹ 19,72,476	
TOTAL: ₹ 19,72,476	TOTAL: ₹ 0
NET LUMP SUM AMOUNT PAYABLE: ₹ 19,72,476 (NINETEEN LAKH SEVENTY TWO THOUSAND FOUR HUNDRED SEVENTY SIX RUPEES ONLY)	

## RECURRING PAYMENTS

ELEMENT PAYABLE	PERIOD OF GRANT
EOP FAMILY PENSION ₹ 35,160 (THIRTY FIVE THOUSAND ONE HUNDRED SIXTY RUPEES ONLY)	WITH EFFECT FROM 25-JAN-2025 TILL REMARRIAGE OR DEATH WHICHEVER IS EARLIER.

Note: FMA has not been sanctioned as per option exercised.

Note : Net QS prior to 18 years of age has been ignored in terms of provisions of Rule 13(b) of CCS(Pension) Rules 1972.

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OFFICE OF THE PRINCIPAL CONTROLLER OF DEFENCE ACCOUNTS (PENSIONS), PRAYAGRAJ

PPO DETAILS					
PPO NUMBER	707202500049				
<b>DEATH WHILE IN SERVICE</b>					
GPF/PRAN NUMBER	110074066658	DATE OF JOINING	27-JAN-2014		
POST LAST HELD	HIGHLY SKILLED II	DATE OF DEATH	24-JAN-2025		
NAME	DHAMMANAND PADMAKAR RANGARI	NET QUALIFYING SERVICE	10/11/20		
ORGANIZATION	ORDNANCE FACTORIES BOARD	HOO	DOO FU AMBAJHARI		
<b>PERSONAL DETAILS</b>					
DATE OF BIRTH	26-MAR-1981	NATIONALITY	INDIAN		
AADHAAR NUMBER					
<b>PAY DETAILS</b>					
LEVEL IN PAY MATRIX	L04 (25500-81100)	PAY IN PAY MATRIX	₹ 29,600		
LAST EMOLUMENTS DRAWN	₹ 29,600	DEARNESS ALLOWANCE (FOR GRATUITY)%	53.0		
<b>CASUALTY DETAILS</b>					
NATURE OF CASUALTY	DEATH				
CATEGORY OF DEATH	B				
CAUSE OF DEATH					
<b>FAMILY DETAILS</b>					
NAME OF DEPENDENT	RELATION	MARITAL STATUS	DATE OF BIRTH	ELIGIBLE FOR PENSION	IS HANDICAPPED
RAKHI DHAMMANAND RANGARI	SPOUSE	MARRIED	21-AUG-1982	Y	N
VINAYSHEEL DHAMMANAND RANGARI	SON	UNMARRIED	04-FEB-2012	NA	N
YASH DHAMMANAND RANGARI	SON	UNMARRIED	13-SEP-2013	NA	N
YEMU PADMAKAR RANGARI	MOTHER		09-SEP-1960	NA	NA
<b>LUMPSUM ENTITLEMENTS</b>					
PAYABLES			DEDUCTIONS		
DEATH GRATUITY	₹ 5,43,456				
NET LUMPSUM AMOUNT PAYABLE : ₹ 5,43,456 (FIVE LAKH FORTY THREE THOUSAND FOUR HUNDRED FIFTY SIX RUPEES ONLY)					
<b>BENEFICIARY DETAILS</b>					
PENSIONER NAME	RAKHI DHAMMANAND RANGARI				
BANK NAME	STATE BANK OF INDIA	IFSC CODE	SBIN0002156		
BANK ADDRESS	JAWAHARNAGAR ORDINANCE FACTORY	ACCOUNT NUMBER	40480283650		
AADHAAR NUMBER	XXXXXXX7134	PAN	XXXXXX700L		
MOBILE NUMBER	7378814386	E-MAIL ID	DHAMMANANDRANGARI43@GMAIL.COM		
<b>CURRENT PENSIONARY ENTITLEMENTS</b>					
TYPE OF PENSION	EOP FAMILY PENSION				
<b>LUMPSUM ENTITLEMENTS</b>					
PAYABLES			DEDUCTIONS		
DEATH GRATUITY	₹ 5,43,456				
TOTAL: ₹ 5,43,456			TOTAL: ₹ 0		
NET LUMPSUM AMOUNT PAYABLE: ₹ 5,43,456 (FIVE LAKH FORTY THREE THOUSAND FOUR HUNDRED FIFTY SIX RUPEES ONLY)					
<b>RECURRING PAYMENTS</b>					
ELEMENT PAYABLE		PERIOD OF GRANT			
EOP FAMILY PENSION	₹ 18,000 (EIGHTEEN THOUSAND RUPEES ONLY)	WITH EFFECT FROM 25-JAN-2025 TILL REMARRIAGE OR DEATH WHICHEVER IS EARLIER.			
FMA FOR FAMILY PENSIONER	₹ 1,000 (ONE THOUSAND RUPEES ONLY)	WITH EFFECT FROM 25-JAN-2025 TILL REMARRIAGE OR DEATH WHICHEVER IS EARLIER.			
<p>Note: This document is for record of pensioner only and does not serve as authority for payment at any Pension Disbursing Agency. Payment of pension will be done centrally by SPARSH.</p> <p>It is a computer generated document generated on 03 Apr 2025 17:10:23. No signature is required</p>					



## OFFICE OF THE PRINCIPAL CONTROLLER OF DEFENCE ACCOUNTS (PENSIONS), PRAYAGRAJ

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PPO DETAILS					
PPO NUMBER	707202500048				
<b>DEATH WHILE IN SERVICE</b>					
GPF/PRAN NUMBER	110066703562	DATE OF JOINING	18-AUG-2015		
POST LAST HELD	HIGHLY SKILLED II	DATE OF DEATH	24-JAN-2025		
NAME	LAKSHMAN BHARGAO KELWADE	NET QUALIFYING SERVICE	09/05/07		
ORGANIZATION	ORDNANCE FACTORIES BOARD	HOO	DOO FU AMBAJHARI		
<b>PERSONAL DETAILS</b>					
DATE OF BIRTH	11-OCT-1981	NATIONALITY	INDIAN		
AADHAAR NUMBER					
<b>PAY DETAILS</b>					
LEVEL IN PAY MATRIX	L04 (25500-81100)	PAY IN PAY MATRIX	₹ 27,900		
LAST EMOLUMENTS DRAWN	₹ 27,900	DEARNESS ALLOWANCE (FOR GRATUITY)%	53.0		
<b>CASUALTY DETAILS</b>					
NATURE OF CASUALTY	DEATH				
CATEGORY OF DEATH	B				
CAUSE OF DEATH					
<b>FAMILY DETAILS</b>					
NAME OF DEPENDENT	RELATION	MARITAL STATUS	DATE OF BIRTH	ELIGIBLE FOR PENSION	IS HANDICAPPED
ROSHANI LAKSHMAN KELWADE	SPOUSE	MARRIED	18-FEB-1990	Y	N
ADVIK LAKSHMAN KELWADE	SON	UNMARRIED	09-APR-2023	NA	N
<b>LUMPSUM ENTITLEMENTS</b>					
PAYABLES			DEDUCTIONS		
DEATH GRATUITY	₹ 5,12,244				
NET LUMPSUM AMOUNT PAYABLE : ₹ 5,12,244 (FIVE LAKH TWELVE THOUSAND TWO HUNDRED FORTY FOUR RUPEES ONLY)					
<b>BENEFICIARY DETAILS</b>					
PENSIONER NAME <b>ROSHANI LAKSHMAN KELWADE</b>					
BANK NAME	STATE BANK OF INDIA		IFSC CODE	SBIN0002156	
BANK ADDRESS	JAWAHARNAGAR ORDINANCE FACTORY	ACCOUNT NUMBER	41509895465		
AADHAAR NUMBER	XXXXXXXX5305	PAN	XXXXXXXX858F		
MOBILE NUMBER	7385591982	E-MAIL ID			
<b>CURRENT PENSIONARY ENTITLEMENTS</b>					
TYPE OF PENSION <b>EOP FAMILY PENSION</b>					
<b>LUMPSUM ENTITLEMENTS</b>					
PAYABLES			DEDUCTIONS		
DEATH GRATUITY	₹ 5,12,244				
TOTAL: ₹ 5,12,244		TOTAL: ₹ 0			
NET LUMPSUM AMOUNT PAYABLE: ₹ 5,12,244 (FIVE LAKH TWELVE THOUSAND TWO HUNDRED FORTY FOUR RUPEES ONLY)					
<b>RECURRING PAYMENTS</b>					
ELEMENT PAYABLE			PERIOD OF GRANT		
EOP FAMILY PENSION	₹ 18,000 (EIGHTEEN THOUSAND RUPEES ONLY)		WITH EFFECT FROM 25-JAN-2025 TILL REMARRIAGE OR DEATH WHICHEVER IS EARLIER.		
FMA FOR FAMILY PENSIONER	₹ 1,000 (ONE THOUSAND RUPEES ONLY)		WITH EFFECT FROM 25-JAN-2025 TILL REMARRIAGE OR DEATH WHICHEVER IS EARLIER.		

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## OFFICE OF THE PRINCIPAL CONTROLLER OF DEFENCE ACCOUNTS (PENSIONS), PRAYAGRAJ

PPO DETAILS					
PPO NUMBER	707202500050				
DEATH WHILE IN SERVICE					
GPF/PRAN NUMBER	110122379301	DATE OF JOINING	26-SEP-2017		
POST LAST HELD	SKILLED	DATE OF DEATH	24-JAN-2025		
NAME	ABHISHEK GOPALPRASAD CHAURASIA	NET QUALIFYING SERVICE	07/03/28		
ORGANIZATION	ORDNANCE FACTORIES BOARD	HOO	DOO FU AMBAJHARI		
PERSONAL DETAILS					
DATE OF BIRTH	29-JUL-1987	NATIONALITY	INDIAN		
AADHAAR NUMBER					
PAY DETAILS					
LEVEL IN PAY MATRIX	L02 (19900-63200)	PAY IN PAY MATRIX	₹ 23,800		
LAST EMOLUMENTS DRAWN	₹ 23,800	DEARNESS ALLOWANCE (FOR GRATUITY)%	53.0		
CASUALTY DETAILS					
NATURE OF CASUALTY	DEATH				
CATEGORY OF DEATH	B				
CAUSE OF DEATH					
FAMILY DETAILS					
NAME OF DEPENDENT	RELATION	MARITAL STATUS	DATE OF BIRTH	ELIGIBLE FOR PENSION	IS HANDICAPPED
VIBHA ABHISHEK CHAURASIA	SPOUSE	MARRIED	28-MAY-1992	Y	N
SHIVANSH ABHISHEK CHAURASIA	SON	UNMARRIED	07-APR-2024	NA	N
RAJNI G CHAURASIA	MOTHER		07-JAN-1955	NA	NA
LUMP SUM ENTITLEMENTS					
PAYABLES			DEDUCTIONS		
DEATH GRATUITY	₹ 4,36,968				
NET LUMP SUM AMOUNT PAYABLE : ₹ 4,36,968 (FOUR LAKH THIRTY SIX THOUSAND NINE HUNDRED SIXTY EIGHT RUPEES ONLY)					
BENEFICIARY DETAILS					
PENSIONER NAME VIBHA ABHISHEK CHAURASIA					
BANK NAME	STATE BANK OF INDIA	IFSC CODE	SBIN0013529		
BANK ADDRESS	MISKIN TANK GARDEN ROAD BHANDARA	ACCOUNT NUMBER	32430403832		
AADHAAR NUMBER	XXXXXXXX6494	PAN	XXXXXX763A		
MOBILE NUMBER	8446486853	E-MAIL ID	VIBHACHORASIA2@GMAIL.COM		
CURRENT PENSIONARY ENTITLEMENTS					
TYPE OF PENSION EOP FAMILY PENSION					
LUMP SUM ENTITLEMENTS					
PAYABLES			DEDUCTIONS		
DEATH GRATUITY	₹ 4,36,968				
TOTAL: ₹ 4,36,968			TOTAL: ₹ 0		
NET LUMP SUM AMOUNT PAYABLE: ₹ 4,36,968 (FOUR LAKH THIRTY SIX THOUSAND NINE HUNDRED SIXTY EIGHT RUPEES ONLY)					
RECURRING PAYMENTS					
ELEMENT PAYABLE			PERIOD OF GRANT		
EOP FAMILY PENSION	₹ 18,000 (EIGHTEEN THOUSAND RUPEES ONLY)		WITH EFFECT FROM 25-JAN-2025 TILL REMARRIAGE OR DEATH WHICHEVER IS EARLIER.		
FMA FOR FAMILY PENSIONER	₹ 1,000 (ONE THOUSAND RUPEES ONLY)		WITH EFFECT FROM 25-JAN-2025 TILL REMARRIAGE OR DEATH WHICHEVER IS EARLIER.		

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## OFFICE OF THE PRINCIPAL CONTROLLER OF DEFENCE ACCOUNTS (PENSIONS), PRAYAGRAJ

PPO DETAILS					
PPO NUMBER	807202500832				
DEATH WHILE IN SERVICE					
GPF/PRAN NUMBER	1317131	DATE OF JOINING	27-MAR-2001		
POST LAST HELD	MASTER CRAFTSMAN	DATE OF DEATH	28-FEB-2025		
NAME	JAYDEEP AJITKUMAR BANERJEE	NET QUALIFYING SERVICE	23/10/24		
ORGANIZATION	ORDNANCE FACTORIES BOARD	HOO	DOO FU AMBAJHARI		
PERSONAL DETAILS					
DATE OF BIRTH	16-AUG-1976	NATIONALITY	INDIAN		
AADHAAR NUMBER					
PAY DETAILS					
LEVEL IN PAY MATRIX	L06 (35400-112400)	PAY IN PAY MATRIX	₹ 55,200		
LAST EMOLUMENTS DRAWN	₹ 55,200	DEARNESS ALLOWANCE (FOR GRATUITY)%	53.0		
CASUALTY DETAILS					
NATURE OF CASUALTY	DEATH				
CATEGORY OF DEATH	B				
CAUSE OF DEATH					
FAMILY DETAILS					
NAME OF DEPENDENT	RELATION	MARITAL STATUS	DATE OF BIRTH	ELIGIBLE FOR PENSION	IS HANDICAPPED
JAYA JAYDEEP BANERJEE	SPOUSE	MARRIED	27-AUG-1986	Y	N
SWADHA JAYDEEP BANERJEE	DAUGHTER	UNMARRIED	13-MAR-2005	NA	N
LUMPSUM ENTITLEMENTS					
PAYABLES			DEDUCTIONS		
DEATH GRATUITY	₹ 20,26,944				
NET LUMPSUM AMOUNT PAYABLE : ₹ 20,26,944 (TWENTY LAKH TWENTY SIX THOUSAND NINE HUNDRED FORTY FOUR RUPEES ONLY)					
BENEFICIARY DETAILS					
PENSIONER NAME	JAYA JAYDEEP BANERJEE				
BANK NAME	STATE BANK OF INDIA	IFSC CODE	SBIN0002156		
BANK ADDRESS	JAWAHARNAGAR ORDINANCE FACTORY	ACCOUNT NUMBER	30368640086		
AADHAAR NUMBER	XXXXXXXX4145	PAN	XXXXXX231M		
MOBILE NUMBER	9021836874	E-MAIL ID	TUNTUNIJAYA@GMAIL.COM		
CURRENT PENSIONARY ENTITLEMENTS					
TYPE OF PENSION	EOP FAMILY PENSION				
LUMPSUM ENTITLEMENTS					
PAYABLES			DEDUCTIONS		
DEATH GRATUITY	₹ 20,26,944				
TOTAL: ₹ 20,26,944			TOTAL: ₹ 0		
NET LUMPSUM AMOUNT PAYABLE: ₹ 20,26,944 (TWENTY LAKH TWENTY SIX THOUSAND NINE HUNDRED FORTY FOUR RUPEES ONLY)					
RECURRING PAYMENTS					
ELEMENT PAYABLE			PERIOD OF GRANT		
EOP FAMILY PENSION	₹ 33,120 (THIRTY THREE THOUSAND ONE HUNDRED TWENTY RUPEES ONLY)		WITH EFFECT FROM 01-MAR-2025 TILL REMARRIAGE OR DEATH WHICHEVER IS EARLIER.		
FMA FOR FAMILY PENSIONER	₹ 1,000 (ONE THOUSAND RUPEES ONLY)		WITH EFFECT FROM 01-MAR-2025 TILL REMARRIAGE OR DEATH WHICHEVER IS EARLIER.		
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## OFFICE OF THE PRINCIPAL CONTROLLER OF DEFENCE ACCOUNTS (PENSIONS), PRAYAGRAJ

PPO DETAILS						
PPO NUMBER	707202500047					
<b>DEATH WHILE IN SERVICE</b>						
GPF/PRAN NUMBER	110121065363	DATE OF JOINING	01-FEB-2017			
POST LAST HELD	SKILLED	DATE OF DEATH	24-JAN-2025			
NAME	SANJAYKUMAR RAMCHANDRA KAREMORE	NET QUALIFYING SERVICE	07/11/23			
ORGANIZATION	ORDNANCE FACTORIES BOARD	HOO	DOO FU AMBAJHARI			
PERSONAL DETAILS						
DATE OF BIRTH	20-AUG-1988	NATIONALITY	INDIAN			
AADHAAR NUMBER						
PAY DETAILS						
LEVEL IN PAY MATRIX	L02 (19900-63200)	PAY IN PAY MATRIX	₹ 23,800			
LAST EMOLUMENTS DRAWN	₹ 23,800	DEARNESS ALLOWANCE (FOR GRATUITY)%	53.0			
CASUALTY DETAILS						
NATURE OF CASUALTY	DEATH					
CATEGORY OF DEATH	B					
CAUSE OF DEATH						
FAMILY DETAILS						
NAME OF DEPENDENT	RELATION	MARITAL STATUS	DATE OF BIRTH	ELIGIBLE FOR PENSION	IS HANDICAPPED	
ROSHANI SANJAYKUMAR KAREMORE	SPOUSE	MARRIED	25-JUN-1994	Y	N	
AARADHYA SANJAYKUMAR KAREMORE	SON	UNMARRIED	09-MAY-2019	NA	N	
ADHYANSH SANJAYKUMAR KAREMORE	SON	UNMARRIED	14-DEC-2023	NA	N	
RAMCHANDRA MAHADEO KAREMORE	FATHER		01-JUL-1963	NA	NA	
LILABAI RAMCHANDRA KAREMORE	MOTHER		01-JAN-1968	NA	NA	
LUMP SUM ENTITLEMENTS						
PAYABLES			DEDUCTIONS			
DEATH GRATUITY	₹ 4,36,968					
NET LUMP SUM AMOUNT PAYABLE : ₹ 4,36,968 (FOUR LAKH THIRTY SIX THOUSAND NINE HUNDRED SIXTY EIGHT RUPEES ONLY)						
BENEFICIARY DETAILS						
PENSIONER NAME	ROSHANI SANJAYKUMAR KAREMORE					
BANK NAME	STATE BANK OF INDIA	IFSC CODE	SBIN0002156			
BANK ADDRESS	JAWAHARNAGAR ORDINANCE FACTORY	ACCOUNT NUMBER	31216697563			
AADHAAR NUMBER	XXXXXXXX0527	PAN	XXXXXX058C			
MOBILE NUMBER	7248949635	E-MAIL ID	ROSHANIWAGHMARE25@GMAIL.COM			
CURRENT PENSIONARY ENTITLEMENTS						
TYPE OF PENSION	EOP FAMILY PENSION					
LUMP SUM ENTITLEMENTS						
PAYABLES			DEDUCTIONS			
DEATH GRATUITY	₹ 4,36,968					
TOTAL: ₹ 4,36,968			TOTAL: ₹ 0			
NET LUMP SUM AMOUNT PAYABLE: ₹ 4,36,968 (FOUR LAKH THIRTY SIX THOUSAND NINE HUNDRED SIXTY EIGHT RUPEES ONLY)						
RECURRING PAYMENTS						
ELEMENT PAYABLE			PERIOD OF GRANT			
EOP FAMILY PENSION	₹ 18,000 (EIGHTEEN THOUSAND RUPEES ONLY)		WITH EFFECT FROM 25-JAN-2025 TILL REMARRIAGE OR DEATH WHICHEVER IS EARLIER.			
FMA FOR FAMILY PENSIONER	₹ 1,000 (ONE THOUSAND RUPEES ONLY)		WITH EFFECT FROM 25-JAN-2025 TILL REMARRIAGE OR DEATH WHICHEVER IS EARLIER.			
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